

ITEM NO.45

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 28339/2022, in Criminal Appeal No(s). 870/2022

RAM KISHOR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 28339/2022 - EXEMPTION FROM FILING O.T.)

Date : 18-11-2022 These matters were called on for hearing today.

For Appellant(s)

Mr. S. R. Setia, AOR
Ms. Anjali Jiwari, Adv.

For Respondent(s)

Mr. Krishnanand Pandeya, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete.

Await records from the concerned Courts.

List again on 06.01.2023.

S.P.S. LALER
Registrar

pm